

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUNDARAM MAHADEO AUTOWORLD PRIVATE LIMITED Date of Commencement of Liquidation: 22-04-2024; List of Stakeholders as on Date: 24-05-2024; Name of IP: Mr. ASHOK KUMAR AGARWALA; Process Number: 1; Last 5 digitof registration number: 12755

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		589537		589537				NA
2	Liquidation costs incurred till date		162770		162770				NA
3	Secured financial creditors	4	190145823	4	189745921		399902		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	51225503	2	51225503				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	242123633	6	241723731	0	399902	0	